

Minutes of Exim Facilitation Committee Meeting - Indo-Sri Lanka Free Trade Agreement (EFC-ISFTA No. 2/08) held on 20/6/2007 to Consider application for issue of import licence for Import of Hydrogenated Vegetable Oils (Vanaspati), Bakery Shortening, Margarine for the year 2007-08

An EFC Meeting was held on 20/6/2007 to consider the applications of Indian Importers for import of Vanaspathi/Bakery Shortening/ Margarine for the first quarter of 2007-08 under Indo-Sri Lanka Free Trade Agreement under the Chairmanship of Shri. Surat Singh. Additional DGFT.

2. Following Officials attended the meeting

1. Shri. Rajeev Kumar, Deputy Secretary, FT (SA), DoC
2. Shri. O.P Hisaria, Joint DGFT
3. Shri. Rajeev Kumar, Under Secretary, Department of Agriculture and Cooperation
4. Shri Subhash R, Deputy DGFT
5. Shri. S.K Wadhwa, Deputy Director, DVVO&F

3. Committee observed that only six applications have been received for first quarter since the first meeting of EFC-ISFTA N0.1/08 dated 10/5/2007. Committee also noted that for import of Bakery Shortening and Margarine, no new application for first quarter has been received since the first meeting.

4. Committee decided that quota of vanaspati/ bakery shortening/ margarine under the agreement, which remains unapplied for in the first quarter lapses.

5. Considering the fact that first quarter is ending on 30.6.07, Committee decided to direct Regional Authorities to implement EFC decision by 25.6.07 and compliance report may be sought from them.

6. After discussion the committee decided to allocate Indian importers vanaspati as per details given below: -

Sl. No	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)	Qty issued by last EFC	Balance Quota for First Quarter		
		Name of Importers, File No. and Contact No.					Qty applied (MTs)	Qty allotted (MTs)
1	Accor Industries (P) Ltd.,		19106	4776.5	4775	0.5	Not	0

						applied	
2	Adamjee Extractions Pvt. Ltd.,		20212	5053	5053	0	-do- 0
3	Bhaskar Global (P) Ltd.,		25646	6411.5	6411	0.5	-do- 0
4	Continental Vanaspati P. Ltd.,		19522	4880.5	4740	140.5	
	i	S.R. Enterprises, Kolkata,01/53/162/365/AM08/S-39 CVPL/VG/PI/0020/2007 Dated 27/4/2007					139.50 139.50
5	Health Foods Products (P) Ltd.,		20233	5058.25	4183.44	874.81	
	i	Siddhi Vinayak Industries (P) Ltd, 01/53/8/106/AM08/S-24,HFP/SV/C/07.08/02 Dated 16/4/2007					249.48 249.48
	ii	Amrit Refineries, Bhopal,01/53/8/137/AM08/A-25 Four pre-purchase agreements					453.60 453.60
							Sub- total = 703.08

Sl. No	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)	Qty issued by last EFC	Balance Quota for First Quarter		
		Name of Importers, File No. and Contact No.					Qty. applied (MTs)	Qty allotted (MTs)
6	Naratha Agro Industries (P) Ltd.,		26784	6696	6696	0	Not applied	
7	Paras Industries (P) Ltd.,		20702	5175.5	5175.5	0	-do-	0
8	Pyramid /anka (P) Ltd.,		26784	6696	6000	696		
	i	Mohit Traders, Satna (MP),.01/53/162/308/AM08/M-10 Contact No.18/2007 dated 09/5/2007					250	250
9	Rare Industries (P) Ltd.,		25652	6413	5100	1313		

	i	Radhey Shyam Agencies, Delhi,01/53/8/42/R-3/AM08 RIPL/SC/00102 Dated 18/5/2007					1313	1313
10		Royale Exports Ltd.,	18185	4546.25	4546	0.25	Not applied	0
11		M.J. FOODS (P) Ltd. (Sri Chirag Lanka P. Ltd.)	23174	5793.5	2993.76	2799.74		
	i	Vaneeta Impex, Delhi.1/53/8/130/AM08/V-9 MJV 002/07-08 Date 29/5/2007					5783.4	2799.74
12		Sena Mills Refineries (P) Ltd.,	4000	1000	0	1000	Not applied	0
		Total =	250000	62500	55673.7	6825.3	8188.98	5205.32

7. The meeting ended with thanks to all.